## I का अनुसार की

From Brauch

Election, do hereby solemnly affirm and state on oath as under:-

(2) Details of PAN and status of filing of Income tax return :

Name of the Court(s), Case No. and

Date(s) of order(s).

(h)

Sharribhutath yadav

(strike out whichever is not applicable)

 I am a candidate set up by Independent candidate.

Names

Affidavit to be Furnished by the candidate alongwith Nomination Paper Before the Returning Officer

Late Hardes yadav

Account Number | which the last

Constituency(Name of the Constituency)

Bhota Deva (mention full postal address), a candidate acute states

fname of the political party 17 am contesting as me

The financial year for

N.A.

91-22-1104-4164

Total income

shown In Income

For election to Bilan Villandaine of the House

	(PA)	() Income- been file	tax return has	Tax Return (in Rupees)
1,	Self			
2.	Spouse-			
3.	Dependent I			
4.	Dependent 2			
5,	Dependent 3			TE.
SI. No.	Offence	Description		
4251333	The details of cases where the court has taken	1. 184 Sec. 3	gs, 504, st	06 (57/7.210)
	cognizance, Sections of the Act and description of the offence for which cognizance taken:	sium, pistr	rct - Bux	AR
<b>(b)</b>	Name of the court. Case No. and Date of order taking cognizance:	2970/2010,2		07.07.12 .CAS
(e)	Details of Appeal (s) / Application(s) for revisition (if any) filed against the above order(s)	N. N.	Α.	
4. Ca	ses in which I have been convicted by a court	of law(other those refe	rred to in Fort	n 26):
(a)	The details of cases, Sections of the Act and description of the offence for which convicted	N.A	<b>A</b>	

Permanent

(3) That I give herein below the details of receasets (movable and i-movable etc.) of myselows spouse and all dependents:

## A. Details of movable assets :

(Note

1. Assets in joint name indicating the extent of joint ownership will also have to be given

 In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given

 Value of Bonds/Share/Dehentures as per the current market value in Stock Exchange in respect at listed companies and as per books in case of non-listed companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(1)	Cash in hand					
ţîi)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	\$0000/FHB 3(4/58),2064/ 581,96(02/- 1081,4673/- 581,200000, 801, RIHIYA 801, BIHIYA	-377 480 <i>F</i>	NO Details of b	HD pauk belauce	HD affected
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	Detai	Is alla			
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	Deta	ils ette	eched		
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	Dela	ils affe	ehe d		
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	SCORPIO Deta SHAMBHU NATH YADAY	ils ett	a ched		
(vii)	Jeweiry, bullion and valuable thing (give details of weight and value)		Hء عاك	ached		

(Claims/interest		
(ix, Gross Total value	Details	altached

3. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership vill also have to be indicated 2. Each land or building or apartment, should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land - Location(s) Survey number(s)	Deta	ls stack	ed		
	Area (Total measurement in a cres)					
	Whether inherited property (Yes or NO)					
	Date of purchase in case of self acquired property		8'			
	Cost of Land (in case of purchase)at the time of purchase					
	Any Investment on the land by way of development, construction etc.					
	Approximate Current market value					
(ii)	Non-Agricultural Land Location(s) Survey number(s)	Detail	s ethacl	ed		*1
	Area (Total measurement in sq. ft.)					
	Whether inherited property (Yes or NO)					
	Date of purchase in case of self acquired property					
	Cost of Land (in case of purchase) at the time of purchase				**	
	Any Investment on the land by way of development, construction etc.		33	18 1		
	Approximate Current market value					
iii)	Commercial Buildings (including apartments) -Location(s) -Survey number(s)	Details	eHeche	٦		
	Built up Area (Total measurement in sq. fl.)		7			

3

	1 - 7					
I	(* co or NO)					T
	O to of purchase in case of acir					
1	Cost of property (in case of prechase) at the time of prechase				<del></del>	
	Any Investment on the property by way of development, construction etc.	7711				
	A pproximate Current market value				1	
(iv)	Residential Buildings (including apartments.) -Location(s) - Survey number(s)	Detai	ls etta	ched		
	Area (Total measurement in			1		
	Built up Area (Total measurement in sq. ft.)					
	Whether inherited property (Yes or NO)					
	Date of purchase in case of self acquired property	-				
	Cost of property (in case of purchase) at the time of purchase	*				
	Any Investment on the land by way of development, construction etc.					-
	Approximate Current market value					
(v)	Others (such as interest in property)					
(vi)	Total of Current Market Value of (i) to (v) above	1,-				

(6) I give berein below the details of liabilities/ dues to public financial institutions and government:

(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI A mount outstanding Nature of loan	Deta	ls Mach	ud		
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan		19		17	

	A-sy other liability	
	Grand total of liabilities	
(ii)	Government Dues: Dues to departments dealing with government accommodation	
	Does to departments dealing with supply of water	
	Dues to departments dealing with supply of electricity	
	Dues to departments dealing with supply of telephones/mobiles	
	Dues to departments dealing with government transport (including aircrafts and lielicopters)	**
	Income Tax Dues	
	Wealth Tax Dues	
	Service Tax Dues	
	Municipal /Property Tax Dues	
	Sales Tax Dues	
	Any other dues	
	Grand total of all Govt. dues	

(7) Details of profession or occupation:
a. Self. Politician/ Russiness
b. Spouse ... Bussiness

b. Spouse ... Bussiness

(8) My educational qualification is as under: Natriculation (Rihar School examination Borkiswanitra Marthi Syamu Sunder Das Ucheh Wilglays, Chakki

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)

(Name of the School /College/ University and the year in which the course was completed.)

## (9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt/Kum. Shawblu Hath yadav
2.	Full postal address	chalkki lahna. Pi- Simn. Buxa
3.	Number and Name of the constituency and state	199, Brambour, Behar.
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	Rastniya Janta Dal
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	N-A

-		A V of Candidate			Inco	ome Tax Retu F PS 9931	in filed	fel lin our Si on
		) Spouse:				CPD705		
5.	(c	) Dependents Details	of Assets a			-		
_		Description	Self	Spous		Dependent-I	Dependent-I	Dependent III
		Moveable Asset (Total value)						To open and
3.		Immovable Asset		1	1	7		
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)						
	(ii)	Approximate Current Market Price of Asset (Total Value)			T			
		Liabilities			_			
		(i) Government dues (Total)			T			1
		(ii) Loans from Bank, Financial Institutions and others (Total)			1			5
	(0	ghest educational qualificative details of School / Universe) (Name of the School	versity educ	ation with	h full	form of the o	certificate/ dip	loma/ degree

## VERIFICATION

d belief, no part of it is fals viction or pending case ago	se and nothing material has been conce ainst me other than those mentioned in	items 3 and 4 above
this the	day of	201
	d belief, no part of it is fal- viction or pending case ag- ependents do not have any	ned, do hereby verify and declare that the contents of this affidave declare, no part of it is false and nothing material has been concerniction or pending case against me other than those mentioned in ependents do not have any asset or liability, other than those mentioned in this the day of day of day.

DEPONENT

Note: 1. Affidavit should be filed Intest by 3.00 PM on the last date of filing nominations.

2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.

3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.

4. The affidavit should be either typed or written legibly and nearly.

9123-11M-4174

# DETAILS OF INSURANCE POLICY IN THE NAME OF SHAMBHU NATH YADAV

NO	NO	20 YEARS	ш	516492148 36275/-	1000000/-	TIC.
	300	CONTRACT US	Į.	5209052	2500000/-	INSURANCE
200	5	200000			П	RELIANCE LIFE
ANT	SPOUSE	A TERM	PREMIUM	POLICY NO	POLICY POLICY	COMPNAY NAME
2			AMOUNT			

## DETAILS OF JEWELLERY POSSESED BY MANSA DEVI W/O-SHAMBHU NATH YADAV

TYPE OF ORNAMENT	SELF	SPOUSE	DEPENDENT	DEPENDENT	DEPENDENT
MINMINER	OC.L.	01 0000			-
CHURI	NO	51000/-(20 Gram.)	NO	NO	NO
Citotin				5	5
FAR RING	NO	18900/-(07Gram.)	NO	NO	NO
Philippine and a second		The second secon			5
PAYAL	NO	4000/-(10Gram.)	NO	NO	NO

## DETAILS OF MOTOR VECHILE

100	NO	MATH YRONY	18-03-2016 12,80,351	18-03-2016	BR-01-PG-1484	SCORPIO
NO	3	NO		2013	BR-01-GA-9218	OIL TANKER
S S	NO	MBHU H YADAV	385000/-	09-08-2008 385000/	BR-03-D-3632	TRACTOR
ő	NO	NATH YADAV NO	412000/-	29-08-2013 412000/-	BR-03-K-4580	TRACTOR
NO	NO	NATH YADAY NO	SECOND SECOND 2006 HAND	2006	JH-05-B-4081	QUALIS
NO	NO		2012 1345000/-	2012	BR-01-PD-3627	FORCE
DEPENDE	use.		PRICE AT THE TIME OF PURCHASES	PRICE AT THE TIME OF PURCHASES PURCHASES SELF	REGISTRATION	TYPE OF VECHILE

## **DETAILES OF BANK BALANCE**

NAME OF BANK	BRANCH	A/C NO-	SELF BALAN SPOUSE	SPOUSE	DEPENDENT
PNB	DUMRI	1547000100021710 50	-/0000	ON	NO
SBI	PATNA	20324811015 4	-/69E <del>02</del>		
SBI	PATNA	10839449119 20	-/1907	NO	NO
IDBI	BUXER	1539104000114820 96	-6102/-	NO	NO
SRI	BIHIYA	31479887542 44	675/-	NO	ON
BOI	BIHIYA	38000861 26	-/00000	NO	ON
ROI	BIHIYA	4.60145E+14 NO	40	377480/-	NO

DESCRIPTIO	SELF	SPOUSE	DEPONDANT
ANY OTHER ASSETS SUCH AS VALUE OF CLAIMS/INTREST	1. PROPERITER OF SONE BRICKS & GODAM CHAKKI LAHNA,SIST BUXER 2.N.P.RIFIL	CAPITAL INVESTED IN PREMA # SONS FILLING STATION.SHE IS PARTINER OF 49%,1400000/- (FOURTEEN LACK)	ON

अंग्य नाम नावर

2) 22 dian will di

DATE OF PURCHASES		11/7/2014 03/07/2014 04/08/2014 13/11/2014	08/10/2014 05/04/2013 23/08/2013 21/01/2014	26/02/2014	8	a majagizani dikinga nilisami	11/05/2009 11/05/2009 18/07/2008
APPROXIMA TE CORRENT MARKET VALUE		1785000/-	847000/-	450000/-		Z6100000/- (TWO CRORE SIXTY ONE LACKS)	
COST OF THE LAND AT THE TIME OF PURCHASES	AGRICULTURAL LAND	1785000/-	847000/-	450000/-	NON AGRICULTURAL LAND	2053000/-	1519000/-
AREA	AGR	2.97 Acre.	1.26 Acre	7.315 Acre.	NON	262740 SQF	281313 SQF
DESCRIPTION		MAUZA KHARHATAND TAUFIR KHATA NO.129,13,98,64,119 THANA NO-503	MAUZA DUBALI KHATA NO.107,71,124 THANA NO-75	MAUZA BAZIRPUR NAGARPALIKA BALLIHA   7.315 ACTE.		MAUZA KHARHATAND TAUFIR KHATA NO.53,64,13,58,60 THANA-503	MAUZA DUBAU KHATA NO.107 THANA NO.75